

के संबंध में गठित चट्टोपाध्याय समिति की मुख्य सिफारिशें क्या हैं ; और

(ख) उन्हें कार्यान्वित करने के लिये सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) और (ख) प्राथमिक स्कूल शिक्षकों के संबंध में की गई सिफारिशों सहित चट्टोपाध्याय आयोग द्वारा की गई सिफारिशों तथा उन पर सरकार द्वारा की गई कार्रवाई की दशमि वाला विवरण पृष्ठ ८० दिनांक ३०-७-१९९१ को राज्य सभा में रख दिया गया है।

Number of cases pending in the Rajasthan High Court

60. SHRI B. L. PANWAR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the total number of cases pending in the Rajasthan High Court as on the 30th June, 1991 with break up relating to main Court at Jodhpur and its bench at Jaipur and out of them how many are more than three years old, six years old and nine years old, respectively?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGLAM): The information is being collected and will be laid on the Table of the House.

Strike call to Bank Employees

61. SHRI GURUDAS DAS GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether there is a call to strike by employees of the banks in the country; and

(b) if so, what are their demands and what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) Indian Banks' Association has reported that it has received notice for a joint call given by five unions/associations of the bank employees/ officers for strike on 6-9-1991 against "Move for banks' privatisation". There is no proposal at present under consideration of the Government to denationalise/privatise any public sector bank.

Modification in Procedure for Finalisation of Accounts in Banks

62 SHRI GURUDAS DAS GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to introduce changes in the procedure for the finalisation of the final accounts of the banks; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir. A notification in this regard has been issued by Government on 18th January, 1991 giving notice of its intention to modify the formats of Balance Sheet and Profit & Loss Account of commercial banks after expiry of three months from the date of publication of the notification.

(b) The proposed formats would have *inter-alia* the following features:—

(i) They will give a true picture of both income and expenditure;

(ii) They will ensure uniformity in the classification of various items of assets and liabilities as well as income and expenditure; and

(iii) They will include statements on accounting policies to facilitate easy understanding.